

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 142

CONT.A./3 (CH)2024
&
CP/60(CH)2022

IN THE MATTER OF:

Akhilesh Sharma

...

Petitioner

Vs.

**Tarawari Overseas Exports Private
Limited**

...

Respondent

Under Section: 59, 241(1), 242(4), 425

Order delivered on 07.06.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 02.08.2024.

Sd/-

Court Officer

Mamta

07.06.2024.